

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

For K. Growthen Kuman

Inthias Shred

REG KIM' News

Certed, Fer. 23. and 4 and 6

ORDER

Counsel for the petitioner present. Counsel representing all the respondents are present. Counsel for R5 prayed time for making submission in relation to the affidavit filed for deleting R5 from the array of parties. Counsel for petitioner stated that he intends to submit more facts in relation to the prayers made in the CP. Time extended at request of both the sides. Put up on 13.09.2017 at 2.30 P.M.

> K Anantha Padmanabha Swamy Member (Judicial)